GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:544
ANSWERED ON:13.08.2012
DEVELOPMENT OF ROADS IN NAXALITE LEFT WING EXTREMISM AFFECTED AREAS
Ju Dev Shri Dilip Singh;Kumar Shri Vishwa Mohan;Mahtab Shri Bhartruhari

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has chalked out a plan for development of roads in Naxalite/Left Wing Extremism (LWE) affected areas of the country;
- (b) if so, the details thereof alongwith the funds earmarked/ released for the purpose, State-wise including Odisha;
- (c) the details of the progress made in this regard Particularly the projects going on in Supaul, Sasaram and Valmiki Nagar in Bihar and the time-frame fixed for completion of these projects;
- (d) the details of delayed projects, if any, particularly in Chhattisgarh alongwith the reasons therefor; and
- (e) the steps taken or being taken by the Government to provide adequate road infrastructure to these States in order to enhance their accessibility as well as for effective implementation of various schemes of the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) Yes, Madam.
- (b) The Government has approved Road Requirement Plan (RRP) for development of 5477 kms Roads in Left Wing Extremism (LWE) affected areas of 34 districts in 8 States costing Rs.7300 Crores. The details of the programme and funds earmarked/released are at Annexure.
- (c) 1811 km of roads have been completed till June, 2012. All works under RRP are targeted to be completed by March, 2015. No project in Supaul and Sasaram in Rohtas District have been included under approved Road Requirement Plan (RRP). Valmiki Nagar in Bihar is not included in the 34 identified districts by the Ministry of Home Affairs for improvement of roads in LWE affected areas.
- (d) 7 works covering a length of 229 kms are delayed in Chhatisgarh due to slow progress by the contractors & some security related issues in Bastar Region.
- (e) Regular meetings are conducted with the State Government officials and security forces to resolve the impediments in implementation of road projects in LWE areas including security arrangements. Further, State Governments have been asked to initiate the tendering process in advance, after technical approval of the individual projects. This has resulted in early award of works and taking up the construction work immediately after sanction of the projects.